

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

01.06.2011

OA No. 222/2011

Mr. Sandeep Singh, Counsel for applicant.

Heard learned counsel for the applicant.

The present OA is directed against the order dated 16.05.2011 (Annexure A/1) by which respondent no. 4, Shri R.K. Kapil, has been appointed as Head of Department. The grievance of the applicant is that though the applicant is the senior most person and respondent no. 4 do not possess the requisite experience but the respondents have not appointed him as Head of Department.

Learned counsel for the applicant submits that he wants to file a representation in this regard raising all his grievances and the respondents may kindly be directed to dispose of his representation within the stipulated time.

Having considered the request of the applicant and without going into the merit of the case, we deemed it proper to direct the applicant to file his representation within a week from today and in case the representation of the applicant is filed within a week, in that eventuality, the respondents are directed to dispose of the representation of the applicant within two weeks thereafter.

With these observations, the OA is disposed of with no order as to costs.

Anil Kumar

(ANIL KUMAR)
MEMBER (A)

K. S. Rathore

(Justice K.S. Rathore)
MEMBER (J)

AHQ

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